

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:715  
ANSWERED ON:24.07.2003  
LNG TERMINAL PROJECT IN KERALA  
SURESH KODIKUNNIL

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether there is any proposal to constitute a team to co-ordinate, review and monitor the progress of the LNG terminal project;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a)to(c) Petronet LNG Limited (PLL) a Joint Venture Company promoted by four Public Sector Oil Companies viz. GAIL (India Limited (GAIL), Oil and Natural Gas Corporation Limited (ONGCL), Bharat Petroleum Corporation Limited (BPCL) and Indian Oil Corporation Limited (IOCL), propose to develop a 2.5 MMTPA LNG import and regassification terminal at Kochi. A Committee of PLL's Board is monitoring the progress activities.